



**RAJASTHAN HIGH COURT LEGAL SERVICES  
COMMITTEE, JODHPUR**

**NOTICE**

**NATIONAL LOK ADALAT – 12.11.2022**

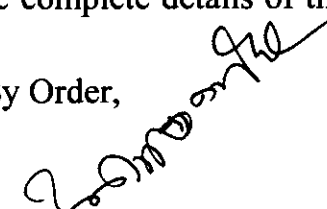
Date: 10.10.2022

It is notified for information to all concerned that as per the guidelines of NALSA & RLSA, Fourth National Lok Adalat of the year 2022 is scheduled to be organized on 12.11.2022 (Second Saturday) at Hon'ble Rajasthan High Court at Jodhpur in which following category of cases will taken up: -

1. Cases u/s 138 NI Act/ Criminal Misc. Petition filed u/s 482 CrPC
2. Matters related to Family disputes
3. Matrimonial Matters (Except Divorce)/ Maintenance/ Custody/ Domestic Violence etc.
4. Criminal Compoundable Cases (Criminal Appeal, Criminal Revision Petition, Writ Petition & Criminal Misc. Petition)
5. CRLMP filed u/s 482 CrPC (More than 05 years old cases only)
6. Civil Misc. Appeals related to MAC cases
7. Special Appeals (Writ)
8. Special Appeals (Civil)
9. Civil Revision Petition
10. Second Appeals
11. Civil Misc. Appeals
12. Civil Misc. Writ Petition (arising out of the order of the subordinate court)
13. Other Civil Misc. Writ Petition (More than 05 year old petitions)
14. Civil Service Writ Petitions [More than 05 year old petitions (Except matters related to Promotion and Seniority)]
15. Civil Service Writ Petitions (Matters related to transfer, pension, retiral benefits, recovery, compassionate appointment only)
16. Civil First Appeal (More than 05 year old appeals)
17. Cases related to Revenue disputes

If any party/advocate(s) are interested in placing his/her matter of above mentioned categories of cases, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case(s) to the office of the undersigned.

By Order,

  
(Ajeet Khan)

Secretary

Rajasthan High Court Legal Services Committee  
Jodhpur.